

under "Bogie Derails No casualty" published in *Hindustan Times*, Monday, July 14, 1952 on page 4 (column 4) of the paper:

(b) what was the reason of derailment;

(c) who is responsible for this; and

(d) whether Government will place a copy of the Report of the inquiry on the Table of the House?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes.

(b) Failure of mechanical equipment, viz., shifting of the wheel centre of the derailed coach on its axle.

(c) The reason for the mechanical failure is being examined.

(d) The result of the enquiry will be placed on the Table of the House.

DELHI-AMRITSAR RAIL LINE CUT

*2337. **Sardar A. S. Saigal:** Will the Minister of Railways be pleased to state:

(a) whether the attention of Government has been drawn to an article under "Delhi-Amritsar Rail Line Cut" Northern Railway published in *Hindustan Times*, Monday, July 14, 1952 on page 8 (column 4) of the paper;

(b) whether it is a fact that previously many times the line was cut; and

(c) what measure Government is taking to prevent such sabotage in future?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes.

(b) This is the third case since 1st January, 1952, in which a piece of rail had been cut from the railway track between stations in the territories of East Punjab and PEPSU.

(c) Vigorous steps are being taken, including the patrolling of the sections concerned in consultation and collaboration with the State Governments. In conjunction with the State Authorities, a reward of rupees ten thousand has also been announced for any person giving information leading to the detection and conviction of the culprits.

LAND ARMY

*2338. **Shri K. Subrahmanyam:** Will the Minister of Food and Agriculture be pleased to state:

(a) the names of the States which have so far organised Land Army, its strength in the different States and the money spent on the same;

(b) the acreage of fallow land brought under the plough by the

Land Army in the different States and the increase in agricultural production as a result of the same; and

(c) whether landless labourers enrolling themselves for the Land Army are permitted to cultivate a part of the reclaimed land or whether the original landowner retains title to such lands?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) Land Army units have been established so far by the States of West Bengal, Delhi, Bombay, Orissa, Vindhya Pradesh, Bhopal and Assam. The strength in these States, excepting Vindhya Pradesh and Assam information about which is not available, is as follows:—

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| (i) West Bengal: | 338 villagers, School teachers, social workers, women volunteers and Government employees. |
| (ii) Delhi: | 30 University students, 100 village teachers, etc., 105 students; and members of staff of the Indian Agricultural Research Institute. |
| (iii) Bombay: | 400 persons; including members of staff and students of the Agricultural Institute, Anand. |
| (iv) Bhopal: | 460 farmers. |
| (v) Orissa: | 367 villagers etc. |

Information on the expenditure incurred on them is not yet available.

(b) The information is not yet available.

(c) This is a matter for the States Governments to decide on the merits of each case.

RAILWAY EMPLOYEES

*2339. **Shri Vittal Rao:** Will the Minister of Railways be pleased to refer to the reply given to my Starred Question No. 1376 regarding Railway Employees asked on the 1st July, 1952 and state whether the information asked for therein has since been received?

The Minister of Railways and Transport (Shri L. B. Shastri): The information obtained from the Railways is still incomplete and will be laid on the Table of the House as soon as it is complete.